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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/3/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : TP (HC)/CAA/4/2017
NAME OF THE TRANSFEROR. : TRINETRA CEMENTS LIMITED
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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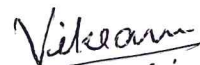
REPRESENTATION BY WHOM

1. S. RAM PRASAD. Counsel for
For. Obj + Ctrs.
Kapil Rastogi,
J.P. Karunakarar.




2. P.S. Raman (Senior Counsel)
for
T.K. Bhaskar
Vikram - P-Jain
Shruti Krishnan

Counsel for Petitioner



ORDER

Shri P S Raman, senior counsel for the applicant present. Shri S.Ramprasad, proxy representing senior counsel, Shri Kapil Rastogi on behalf of the objectors present and sought time for submitting arguments. At request time enlarged with a specific direction to submit arguments on the next date of hearing. Put up on 04.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)